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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Cont. A 6 of 2019 in
CP 17/NCLT/AHM/2016

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)**
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

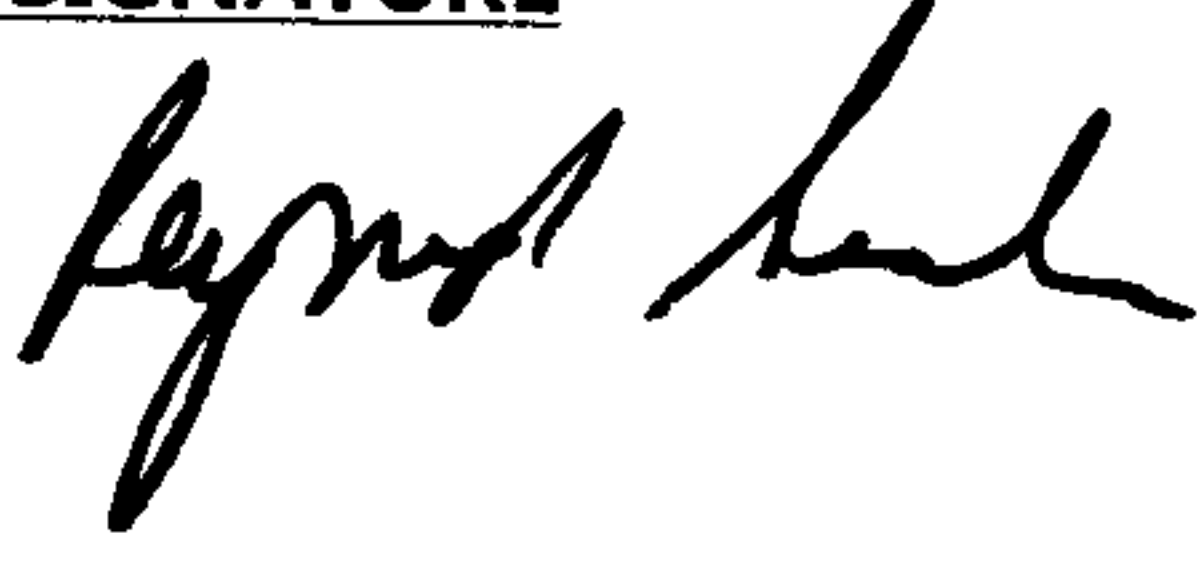
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2019**

Name of the Company: Bhupendra Patel & Ors

V/s

Hotel Oasis (Surat) Pvt Lts & Ors

Section of the Companies Act: Section 425 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	RAJNISH SINHA	AO	Respondent	
2.				


ORDER

The Respondent is represented through their respective Counsel(s).

In view of the order passed in TP 75 of 2016 (CP 38 of 2014), this matter is adjourned.

List the matter on 04.11.2019.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 27th day of September, 2019.